

1	2	3	4	5
	Birth to 12 months	BCG	1	Intra dermal
	9 to 15 months	Measles	1	Sub-cutaneous
	18 to 24 months	DPT	1**	Intra-muscular
		OPV	1**	Oral
CHILDREN	5 years	DT	2*	Intra-muscular
	5 years	Typhoid	2	Subcutaneous
	10 years	TT	2*	Intra-muscular
	16 years	TT	2*	Intra-muscular

*give one doses if vaccinated previously.

**booster dose.

NOTE :—

—Interval between doses should not be less than one month.

—the dose of all vaccines is 0.5 ml. except BCG which is 0.1 ml.

Polio vaccine is given by mouth in 2 drops. Check the label of the vial before use.

Older children may be given vaccines "ON DEMAND". Children above 2 years of age may be given only 2 doses of DT.

Master plan for development of Visakhapatnam Port

3388. SHRI S. PALAKONDRAUDU : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Indian Ports Association (IPA) is preparing a 'Master Plan' for Visakhapatnam Port till 2001 A. D.; and

(b) if so, the probable date by which the Association will submit its plan ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) and (b). Indian Ports Association is preparing the Master Plan for Visakhapatnam Port for a time span of 15 years from 1988-2002. Master Plan is expected to be completed in about a year.

Flood control measures

3389. SHRIMATI JAYANTI PATNAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) the strategy proposed by Government for flood control during the Seventh Plan;

(b) the amount of financial provision made therefor by Government for that purpose in the above plan period;

(c) the works undertaken during the present plan period to control flood; and

(d) the details thereof ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) The strategy proposed in the VII Plan for flood control is :

(i) to give priority to completion of the continuing schemes spilling over from the Sixth Plan;

(ii) to execute emergency schemes in vulnerable areas;

(iii) to aim at the provision of adequate funds for the proper maintenance of completed works;